

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 850 OF 2006

Applicant/s P. N. Dubey Respds. UTI to O.S.

Advocate for Applicant/s Sri R. Dwivedi Advocate for Respondent/s Smt Shikha Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 17
<u>nod</u> No Reply recd. to for. Submitted. <u>1/9</u> <u>24/11/10</u>	<u>24.10.10</u> Hon' Dr. K. B. S. Rajan, J.M. Hon' Mr. S. N. Shukla, A.M. None present for the parties. Reply to delay condonation is to be filed. List on 01.12.10. AM J.M. <u>01.12.2010</u> Hon'ble Mr. Justice S.C. Sharma, J.M. Hon'ble Mrs. Manjulika Gautam, A.M. Even at the time of revising the list, none is responding for the applicant. However, Mrs. Shikha Singh, Advocate is present for the respondents. Hence, O.A. is dismissed in default of the applicant. A.M. J.M. /M.M/	

Contd. On Sheet No. _____